

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO-1946  
ANSWERED ON 11/02/2026

**EXPANSION OF HEAVY WATER BOARD PROJECT**

1946. SHRI PARSHOTTAMBHAI RUPALA

Will the PRIME MINISTER be pleased to state:-

- (a) the current status of the expansion project of the Heavy Water Board under the Department of Atomic Energy at Hazira in Gujarat including approvals accorded progress achieved and the timeline for commissioning;
- (b) whether any assessment has been carried out to estimate direct and indirect employment generation arising from the said expansion and if so, the details thereof; and
- (c) whether adequate physical, cyber and perimeter security measures have been put in place for the Hazira facility in coordination with Central and State authorities and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS  
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) Heavy Water Board (HWB), a constituent unit of Department of Atomic Energy (DAE) is mandated to produce Heavy Water to meet the demand for Indian Nuclear Power Programme (INPP). Department has conveyed the in-principle approval for setting-up of twin stream Heavy Water Plant (HWP) at Hazira. Action is initiated for obtaining statutory clearances from concerned agencies. On receipt of all clearances, the project will be implemented as per prescribed timelines.
- (b) Rough estimation of direct and indirect employment generation arising from the said expansion is around 200 and 300 nos. respectively.
- (c) Yes, adequate physical, cyber and perimeter security measures are in place for the Hazira facility in coordination with Central and State authorities. Physical and Perimeter Security is provided through State Reserve Police Board (SRPF) and KRIBHCO Security officials.

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